



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2023-24 - ITR 6 - Schema Change Document

**Version 1.3
16th October 2025**

Directorate of Income Tax (Systems)
E-2, A.R.A. Centre, Ground Floor
Jhandewalan Extension
New Delhi – 110055



e-Filing *Anywhere Anytime*
Income Tax Department, Government of India

Document Revision List

Document Name: ITR 6 Schema Changes for AY 2023-24

version Number: 1.3

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.3	16 th October, 2025	Refer Section 2.3	6
1.2	1 January, 2024	Refer Section 2.2	6
1.1	13 July, 2023	Refer Section 2.1	5
1.0	28 April, 2023	Initial Release	NA

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1. Purpose

The purpose of this document is to track the changes done in ITR 6 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2023-24.

2.1 Schema changes as on 13th July, 2023 to the Original Schema released on 28th April, 2023

Table 1: 13th July, 2023 Changes

S.No	JSON Root Element	JSON Element Name	Change	Change Description
1.	ScheduleCG	ImproveDate	Added	Enum "2022-23" added
2.	Schedule10AA	AssmtYrUnit	Removed	"2001-02", "2002-03", "2003-04", "2004-05", "2005-06" Enums Removed
3.	Verification	Date	Added	New field added
4.	Address AddressDetail AddressDetailWithZipCode DtlsBldLandResHouseUC DtlsBldLandNotResHouseUC DtlsBldLandResHouseSU DtlsBldLandNotResHouseSU ExcNetAgrilIncDtls OthersPANNotAvlblDtls TrnsflmmblPrprtyDtls	PinCode	Modified	Minimum and Maximum added
5.	ScheduleBP	PLUs44sChapXIIGUs115B	Modified	Minimum updated
6.	LongTermCapGain	TotalLTCG	Modified	Minimum updated
7.	ScheduleCG	VDATrnsfGainsUnder30Per	Modified	Marked as mandatory
8.	ScheduleCYLA	CYLAEditFlag	Modified	Marked as non-mandatory
9.	ScheduleBFLA	BFLAEditFlag	Modified	Marked as non-mandatory
10.	ShortTermCapGain	DateofPurchase, DateofSale	Modified	Marked as mandatory

11.	LongTermCapGain	DateofPurchase, DateofSale	Modified	Marked as mandatory
12.	ScheduleTCS	TCSCurrFYDtls, TCSClaimedThisYearDtls, TCSAmtCollOthrHands	Modified	Attribute updated to restrict additional items

2.2 Schema changes as on 01st January, 2024 to the Last Schema released on 13th July, 2023

Table 2: 01st January, 2024 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	IncomeTaxSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR6	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR6	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form

2.3 Schema changes as on 16th October, 2025 to the Last Schema released on 01st January, 2024

Table 5: 16th October, 2025 Changes

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartA_139_8A	UpdatedReturnDuringPeriod	Enum Addition	Enum added to extend filing for two more years
2.	PartA_139_8A	UnabsorbedDepreciationYear	Enum Addition	Enum added to extend filing for two more years
3.	PartA_139_8A	ReturnFiledEffectFlg	Tag name updated	Changed to RevisedReturnFile
4.	PartA_139_8A	ReturnType	Tag Deleted	Replace with new tag "UpdatedReturnFile"
5.	PartA_139_8A	UpdatedReturnFile	Tag Added	Tag Added